

Court No. - 9

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Case :- MISC. BENCH No. - 18352 of 2021

Petitioner :- Smt. Renu Upadhyay

Respondent :- State Of U.P. Thru. Addl. Chief Secy. Home Lko. & Ors.

Counsel for Petitioner :- Chandan Srivastava, Akansha Mishra, Yogesh Somvanshi

Counsel for Respondent :- G.A.

Hon'ble Ramesh Sinha, J.

Hon'ble Mrs. Saroj Yadav, J.

Heard Shri Chandan Srivastava, learned counsel for the petitioner and Shri Arunendra, learned A.G.A. for the State-respondents are present.

This instant petition has been filed by the petitioner - Smt. Renu Upadhyay with a prayer to issue a writ of mandamus commanding the respondents no.1 to 7 to ensure that the respondent nos.8 to 10 do not conduct raid and search in the petitioner's premises.

Learned counsel for the petitioner submits that the petitioner, who is a widow lady, runs a guest house and the police is regularly visiting her guest house without any rhyme or reason.

Learned A.G.A. is directed to seek instructions in the matter.

Let the matter be listed in the next cause list.

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(Saroj Yadav, J.) (Ramesh Sinha, J.)

Order Date :- 26.8.2021

Anand/-